

crores) and police station (Rs. 2.69 crores at Ghat and post office (Rs. 1.09 crores) at Barkat as a result of non-payment of mobilisation advance by the clients.

DAVP advertisements for newspapers

*88. PROF. C. LAKSHMANNA:

SHRI S. W. DHABE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there is a policy laid down by Government to release DAVP advertisements only to those newspapers, journals and magazines which are registered with the Registrar of Newspapers and are on the approved list of DAVP;

(b) if so, since when this policy is in force; and

(c) what are the reasons for excluding the sports, social and cultural magazines from the policy for releasing of the advertisements by DAVP?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) Yes, Sir.

(b) The policy is in force since 1st October, 1980.

(c) As per Advertising Policy, the sports, social and cultural magazines are also eligible to get Government advertisements.

Mandal Commission Report

*89. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of WELFARE be pleased to refer to the reply to Unstarred Question 1285 given in the Rajya Sabha on 28th March, 1985 and state:

(a) what is the progress made in eliciting public opinion on the list of backward classes recommended by the Mandal Commission;

(b) what are the names of the States from which final comments have not so far been received; and

(c) by when the Central Government are likely to implement the recommendations of the Mandal Commission?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (SHRIMATI RAJENDRA KUMARI BAJPAI): (a) to (c) Subsequent to the reply referred to by Hon'ble Member, in the light of agitations in certain parts of the country, Home Minister had addressed all States Governments to maintain *status-quo* on reservation issue for other Backward Classes till a national consensus is evolved. In view of the complicated and sensitive nature of the problems involved, it may not be practical to indicate any definite time schedule.

Vacant posts of Station Directors in All India Radio and Doordarshan

*90. SHRI KAPIL VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the number of posts of Station Directors, Assistant Station Directors and Programme Officers lying vacant at present in various Stations of the All India Radio and Doordarshan in the country;

(b) since when these posts have been lying vacant and what are the reasons for not filling up these posts; and

(c) by when the posts are likely to be filled up?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) to (c) The number of posts vacant in the grades referred to in the question namely Station Director, Station Director (Ordinary Grade), Assistant Station Director